

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No. 4077/2014  
This the 25<sup>th</sup> day of July, 2016

**Hon'ble Shri P.K. Basu, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Ms. Preeti,  
(Computer Operator cum office Assistant)  
Aged about 29 Yrs.,  
D/o Shri Satish Kumar  
R/o Block No.14  
House No. 149  
Kalyan Puri,  
New Delhi. ... Applicant

(By Advocate: Mr. Deepak Sharma with Ms. Pooja Srivastava)

**Versus**

1. Union of India through Secretary  
Ministry of Culture,  
Through its Secretary,  
Shastri Bhawan  
New Delhi.
2. The Director General,  
Archaeological Survey of India,  
Janpath  
New Delhi -110010
3. The Superintending Archaeologist,  
Archaeological Survey of India,  
Delhi Circle, Safdarjung Tomb,  
New Delhi 110003. ... Respondents

(By Advocate: Mr. Hanu Bhaskar)

**Order (oral)**

**Shri P.K. Basu, Member(A)**

Learned counsel for the applicant states that she has been discharging the duties of a Computer Operator in the Office of

respondents and, therefore, prays for minimum of the pay in the pay scale of Computer Operator of Rs. 5000-8000/-, which according to her is being denied to her. It is admitted by the applicant that she was appointed as daily wager. No other documents have been produced to show that the respondents had ordered her to discharge functions of Computer Operator. The only document produced by the applicant is annexed at Annexure P-4, which is a certificate purported to be issued by one Shri A.K. Pandey, Dy. Superintending Archaeologist. This is not a Government order but just a certificate. Neither has this certificate have any number or date indicated. This cannot be accepted as proof that the applicant was working on the post or discharging the work of Computer Operator.

2. In view of the above facts, the case of the applicant is not made out. The O.A. is dismissed. No costs.

**( Raj Vir Sharma )**  
**Member(J)**

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**( P.K. Basu )**  
**Member(A)**